

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.1253
ANSWERED ON 05.12.2024

STEPS FOR DEVELOPING TOURISM SECTOR IN KARNATAKA

1253 SHRI LAHAR SINGH SIROYA:

Will the Minister of **TOURISM** be pleased to state:

- (a) the details of the places in Karnataka which are in consideration to be nominated as World Heritage Sites;
- (b) the details of the historical monuments in Karnataka, which are being developed by Government now and in the next one year;
- (c) whether Government is running any program to promote/develop the undeveloped historical monuments, in association with State Governments and non-Government bodies;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by Government in last five years towards developing tourism sector in Karnataka?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): Currently, there are no properties in Karnataka under consideration for nomination as World Heritage Sites. However, four properties — Monuments and Forts of the Deccan Sultanate, Monuments of Srirangapatna Island Town, Evolution of Temple Architecture: Aihole-Badami-Pattadakal and Hire Benkal, Megalithic Site — are already included in the Tentative List, which is a prerequisite for the further inscription process.

While development and promotion of tourism destinations and products is primarily undertaken by the concerned State Government (SG)/Union Territory Administration (UT), the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan (SD)' and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' complements the efforts of tourism infrastructure development by extending financial assistance to the State Governments/Union Territory Administrations including the State of Karnataka in synergy with the scheme guidelines, availability of funds etc. The Ministry of Tourism has sanctioned 1 project under its 'PRASHAD' schemes in the State of Karnataka.

Ministry of Tourism has further revamped the Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations and has sanctioned 3 projects in the State of Karnataka for development.

Government of India has also sanctioned 2 tourism projects in Karnataka under the 'Scheme for Special Assistance to States for Capital Investment 2024-25' (SASCI).

In addition to above, ASI has also agreed for providing cycle parklets as proposed by the Directorate of Urban Land Transport (DULT), Government of Karnataka at different points at Hampi.

The list of sanctioned projects under Swadesh Darshan 2.0, PRASHAD and SASCI in State of Karnataka is annexed.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO.1253 ANSWERED ON 05.12.2024 REGARDING STEPS FOR DEVELOPING TOURISM SECTOR IN KARNATAKA RAISED BY SHRI LAHAR SINGH SIROYA

The list of Sanctioned projects under SD 2.0, PRASHAD and SASCI in the State of Karnataka

S. No	Schemes	Year of sanction	Name of the project	Sanctioned Amount (in ₹ Crore)
1.	Swadesh Darshan 2.0	2023-24	"Setting up of 'Traveller nooks' at Hampi	26.30
2.		2023-24	"Tonga ride Heritage experience zone" at Mysuru	4.12
3.		2023-24	"Ecological Experience Zone" at Mysuru	18.36
4.	PRASHAD	2023-24	Development of Pilgrimage Amenities at Sri Chamundeshwari Devi Temple	45.71
5.	'Scheme for Special Assistance to States for Capital Investment 2024-25'	2024-25	"Ecotourism & Cultural Hub at Roerich and Devika Rani Estate Tataguni, Bengaluru"	99.17
6.			"Development of Savadatti Yallammagudda, Belgavi"	100.00
